NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 135/BB/ 2017	-	For complianc e of office objections raised by Registry	Rule-6 of IB	Greynium Information Technologies Pvt. Ltd. Vs Le Ecosystem Technology India Pvt. Ltd.

SL. NO.			SIGNATURE REPRESENTATION TO WHOM		
	APARNA	PURKAYAST	4A Inan Purkayastha	Apar Pre lugos his	

ORDER

Counsel for Petitioner is present. She reported that she has filed memo in the Registry along with annexures about service of notice to Corporate Debtor. Advocate of Fox Mandal is present. He undertakes to file Vakalat for Corporate Debtor. For Vakalat and objection. List it on 23.01.2018.

Member (T)

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Member (J)